

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2468-2469 OF 2005

U.O.I.

Appellant (s)

VERSUS

ARUN JYOTI KUNDU & ORS.

Respondent(s)

(With office report )

Date: 29/08/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE D.K. JAIN

For Appellant(s)

Mr. K. Radhkrishnan, Sr.Adv.

Mrs. Kiran Bhardwaj, Adv.

Mrs. Anil Katiyar, Adv.

For Respondent(s)

Mr. G.S. Chatterjee, Adv.

Mr. J.L. Gupta, Sr.Adv.

Mr. P. Choudhari, Adv.

Mr. Aditya Sharma, Adv.

Mr. K.S. Rana ,Adv

Mr. Khwairakpam Nobin Singh, Adv.

UPON being mentioned by the counsel the Court made the following

O R D E R

List it after one week.

(PAWAN KUMAR)

(ANAND SINGH)

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COURT MASTER

COURT MASTER